- (ख) ग्रापाती कमीशन प्राप्त श्रफसरों को उस समय सेना की श्रावश्यकतायें पूरा करने के लिए मानदण्डों में नर्मी बरतते हुए कमीशनें प्रदान की गई थीं। उन के रख लिए जाने की उपयुक्तता का ध्यान न करते हुए इत सभी श्रफसरों का रख लिया जाना न केवल सेना की दक्षता को प्रभावित करेगा, बल्कि श्रफसरी काडर के सेवा डांचे में एक ग्रसन्तुलन भी पैदा कर देंगा। स्थायी तथा ग्रल्पकालीन सेवा कमीशनों में भर्ती श्रफसरी स्तर हमारी भर्ती की नीति का एक नियमित कार्य है।
- (ग) जी हां। आपाती कमीणन अपन्त वह अफसर जो स्थायी कमीणनों के लिए उपयुक्त हैं सेना में रख लिए जाते है, जबकि दूसरों को उनकी सेवा से विमुक्ति के पश्चात किसी असैनिक कार्य में खपाने का हर सम्भव यत्न किया जाता है।

tfTHE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): (a) Yes, Sir, However, eligible Emergency Commissioned Officers who are graded flit for the grant of Permanent Commission by Service Selection Boards end are otherwise suitable for retention are being retained.

- (b) Emergency Commissioned Officers were granted commissions based on relaxed standards in order to meet the requirements of the Army at the time. Retention of all these officers irrespective of their suitablity for retention would not only affect the efficiency of the Army but would also create an imbalance in the service structure of the Officers' cadre. Recruitment of new officers bolih for Permanent and Short Service Commissions is a regular feature of our recruitment policy at the officer level.
- (c) Yes, Sir; Emergency Commis-sined Officers who are found suitable
  - f[] English translation.

for Permanent Commissions are retained in the Army while all possible efforts ar<sub>e</sub> being made to get others absorbed in some civil employment after their release.]

### FGRANTS GIVEN BY ASIA FOUNDATION TO SERVICE CIVIL INTERNATIONAL

\*226. SHRI ARJUN ARORA: SHRI A- P- CHATTERJEE:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Asia Foundation gave grants and financial assistance to Pacifist Workcamp Organisation 'Service Civil International' Indian Branch;
- (b) whether Government ordered closure of Asia Foundations on suspicion of espionage activities; and
- (c) whether any action has been taken against the Service Civil International?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT):

- (a) Yes, Sir. A grant of Rs. 9,000'was given to this Organisation in 1964.
- (b) No, Sir. Activities of the Foundation were suspended as it has received funds from questionable sources.
  - (c) No, Sir.

# DIPLOMATIC RELATIONS WITH SOUTH KOREA

- 371. SHRI G. R. PATIL: Will the PRIME MINISTER be pleased to state:
- (a) whether there is any proposal under Government's consideration for establishing diplomatic relation? with South Korea; and
- (b) if so, by when the proposal ls likely to materialise?

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THE PRIME MINISTER AND MINISTER OF EXTERNAL AF **FAIRS** (SHRIMATI **INDIRA** GANDHI): (a) No, Sir. As we deal with South Korea as well as North Korea on a de facto basis, we main tain consular relations with both of them.

(b) Does not arise.

### EXTRA ALLOWANCES TO PARA TROOPERS

- 372. SHRI M. P. BHARGAVA: Will the Minister of DEFENCE be pleased to state:
- (a) whether any extra allowances are paid to para-troopers in the Air Force;
- (b) whether any claims are admissible to the family of those Air Force personnel who lose their lives in jumping with parachutes; and
- (c) whether any representations have been received from paratroopers in this connection?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) Yes, Sir.

- (b) Families of Para personnel who lose their lives as a result of para-jumping are eligible for grant of special family pensionary awards and also death gratuity.
  - (c) No, Sir.

## NATIONALISATION OF CINrwA Houses

- 373. SHRI A. D. MANI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether Government's attention has been drawn to a report in the *Indian Express* of March 20 O<sup>d</sup> dak editian) published from Delhi, that the Punjab Government have

decided to nationalise cinema houses; and

(b) if so, whether any advice was sought by the Punjab Government on the subject from the Union Government?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) Not March 20 precisely, but a press report to this effect has come to the notice of the Government.

(b) No advice was sought hy the State Government in the matter.

#### ASIA FOUNDATION

374. SHRI A. D. MANI: SHRI G. R. PATIL:

Will the PRIME MINISTEB be pleased to state:

- (a) for how many years the Asia Foundation has been functioning in India;
- (b) how many projects of tha Government of India have been given grants by the Foundation; and
- (c) the reasons for which the activities of the Foundation have been discontinued by Government?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): va) Since 1962, when it was permitted to establish its office in India.

- (b) None, Sir. Scholarships, travel grants, gifts as also assistance in undertaking research and conven ing seminars have been received by some officials and Government institutions with the approval of Government
- (c) As the Asia Foundation bad received funds from questionable sources.